

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 16

IA(I.B.C)/ 1116(MB)2024 IN C.P. (IB)/1107(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **Susee Automotive Private Limited**

Vs

**Skoda Auto Volkswagen India Private
limited**

For OC : Adv. Vinay Kumar Jain, Adv. Pallavi Tikariha,
Adv. Mohana Sharda.

For CD : Sr. Adv. Mr. Gaurav Joshi a/w Mr. Feroz Patel,
Mr. Pratik Pawar, Mr. Shanaya Cyrus Irani i/b
J. SAGAR Associates.

Section 9 of IBC

ORDER

IA 1116/2024

Heard both Counsel for OC and CD. **Reserved for Orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK